

SHRI VEERENDRA PATIL: Tenders have been received and evaluation work is going on, and after completing the evaluation work, the work will start. The Mathura-Delhi section of the pipeline is targeted for completion by August, 1981, and the Delhi-Ambala-Jullundur section by April, 1982.

SHRI INDRAJIT GUPTA: I would like to know whether these are global tenders. Is the work of laying this pipeline being entrusted to any foreign firms? Are any foreign consultants being employed, and if so, who are they?

I am asking this question because I have in mind the experience of the pipeline laid from Haldia to Barauni and what a big scandal happened over that. So, I would like to know to whom you are entrusting this.

SHRI VEERENDRA PATIL: This is not the first time that we are laying a pipeline. This crude oil pipeline at the Mathura refinery with a capacity of a six million tonnes is being constructed. The work is almost complete now. In another few months the work will be completed. As Indian company has completed the work. I do not know whether they are global tenders, but I can say that seven companies have tendered, including Mid East Co., Dodsai, Manesman (Germany), and E.P.I., a public sector undertaking.

MR. SPEAKER: 944. Absent. They have taken leave even before the adjournment of the House. 945. Even Shri Lakkappa is missing.

Next time we will make sure that we will not make known beforehand when the House is going to adjourn.

Thermal Units of D.V.C. not functioning Properly

*946. SHRI KRISHNA PRATAP SINGH:

SHRI K. LAKKAPPA:

Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether as per findings of a British team of experts, the Thermal Units of the D.V.C. are not functioning properly;

(b) what are the factors responsible for this; and

(c) action contemplated by Government to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) to (c). The performance of thermal generating units of D.V.C. has not been satisfactory for some time. A number of teams consisting of experts from various organisations in India like Central Electricity Authority, National Thermal Power Corporation, Bharat Heavy Electricals, Consultants to the Government etc. were deputed to DVC to identify the main causes of poor performance of these units. As per reports of these teams, apart from managerial problems relating to law and order position, motivation, morale and industrial unrest, technical problems arising from the non-cleaning of boilers, non-replacement of tubes, poor state of water chemistry and control and instrumentation as well as the worn out condition of coal handling plants and electrostatic precipitators etc. are some of the major factors responsible for the present unsatisfactory state of the thermal units of DVC.

In view of the critical importance of DVC, a team of British experts was also invited to study the power stations of DVC in May, 1980. Though their detailed report is yet to be received, their study has, by and large, corroborated the assessment of the Indian experts.

A time-bound programme for overcoming the identified problems is being undertaken by DVC with the help of Indian and foreign experts, wherever considered necessary.

श्री कृष्ण प्रताप सिंह: अध्यक्ष महोदय, मंत्री महोदय ने इस प्रश्न का बहुत ही छोटा जवाब दिया है। मेरा अनुरोध है कि इन्होंने जो जवाब दिया है, यदि ये उसका पढ़ें तो ज्यादा अच्छा होगा, ताकि पूरे हाउस को पता चल सके कि इन्होंने क्या स्टेटमेंट दिया है।

SHRI SUNIL MAITRA: In view of the emphatic assertion of the Energy Minister on the floor of the House that the power generation in DVC has been constantly improving, may I know what is the actual quantum of power generated by DVC in the last four months?

SHRI VIKRAM MAHAJAN: so far as the month of July is concerned, the average is approximately 500 Mw—it has gone upto even 600 Mw—in August, the average is about 600 Mw and in the last three months, this is the normal average, ranging between 450 and 600 Mw.

DR. SARADISH ROY: The British Experts Committee have agreed with the findings of the Indian Experts Committee. What are the main reasons for the failure of the Thermal unit in so far as power generation is concerned? How much time and money would be involved in rectifying these faults?

SHRI VIKRAM MAHAJAN: In the main answer. I have already enumerated the faults like managerial problems....

MR. SPEAKER: That question has already been answered. There is no question of repeating that.

SHRI VIKRAM MAHAJAN: I was repeating them because the hon. Member had asked for that.

DR. SARADISH ROY: How much cost and time will it take to correct the faults?

SHRI VIKRAM MAHAJAN: We are trying to expedite the improvements and we hope that much will be achieved by the beginning of this

summer and so far as the cost is concerned, I will give the figures later on.

Sindhi Refugees

*947. **SHRI SATISH AGARWAL:** Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that only those Sindhi refugees were to be provided with relief in relief camps who migrated to India from Pakistan between December, 1971 to December, 1972 on account of Indo-Pak conflict;

(b) whether it is a fact that Shri Lakshman Singh Soda alongwith 101 families migrated to Barmer district in the early part of 1971; if so, under whose orders, and under what authority these families were admitted in relief camps in 1977;

(c) whether it is a fact that after this violation having been brought to the notice of the Central Government the Central Government directed the State Government to discharge these families immediately from the relief camps; and

(d) whether Government have conducted any enquiry into this if so, which officer has been found guilty and what action has been taken against him?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) Yes, Sir. The said families were re-admitted by the State Government in relief camps during 1977, because of misinterpretation of the instructions of the Government of India.

(c) Yes, Sir.

(d) There does not appear to be any fraud or mala-fide in dealing with such human problem and as such the question of any enquiry has not arisen.